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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/72/IB/2018
NAME OF THE PETITIONER(S) : EMBEE SOFTWARE PVT LTD
NAME OF THE RESPONDENT(S) : RAMCO SYSTEMS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Surasika Parthasarathy	Counsel for Respondent	Smasik
2.	VINCENT S	for OC	

ORDER

Counsel for petitioner/operational creditor present. Counsel for respondent present and filed vakalat. She prayed for time to file counter. Time is enlarged at request. Put up on 09.02.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)